

DIVISION BENCH  
COURT - I

P-106

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/309(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>STATE BANK OF INDIA VS SANDIP KUMAR BAJAJ</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances via video conference/physically**

Mr. Sanjib Das, Adv. ] For the Financial Creditor  
Ms. Mahuya Ghosh, Adv. ]  
Ms. Sunita Kabi, Adv. ]

Ms. Manju Bhuteria, Adv. ] For the Personal Guarantor  
Ms. Meenakshi Manot, Adv. ]  
Mr. Rishav Kr. Singh, Adv. ]  
Mr. Amandeep singh, Adv. ]  
Ms. Khushi Gupta, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. List the matter for arguments on **12.08.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**